

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE

LOK SABHA
UNSTARRED QUESTION No. 2801

TO BE ANSWERED ON MONDAY, August 07, 2023/ Sravana 16, 1945 (Saka)

SPECIAL ASSISTANCE TO STATES

2801. SHRI DILIP SAIKIA:
SHRI VIJAY BAGHEL:
SHRI SUNIL KUMAR SINGH:
SHRI MOHAN MANDAVI:
SHRI RANJEET SINGH NAIK NIMBALKAR:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI ARUN SAO:

Will the Minister of FINANCE be pleased to state:

- (a) the details of funds allocated/released/utilized by States/UTs under Special assistance to States for capital invested during the last three years, State/UT-wise;
- (b) the reasons for which about 20 per cent such funds are not utilized by States/UTs; and
- (c) the steps taken/being taken by the Government to encourage States/UTs for increased spending on infrastructure and other asset creation?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(SHRI PANKAJ CHAUDHARY)

(a): The details of 50-year interest free loan approved and released to the States under the Schemes for Special Assistance to States for Capital Expenditure for 2020-21 and 2021-22 and Scheme for Special Assistance to States for Capital Investment for 2022-23 and also utilization by the States are provided in Annexure-I.

(b): The Schemes for Special Assistance to States for Capital Expenditure for 2020-21 and 2021-22 and Scheme for Special Assistance to States for Capital Investment for 2022-23 were application based Schemes and the releases under the Schemes were done based on submission of utilization certificates and fulfillment of prescribed mandatory conditions. The State-wise details of the percentage utilization under the Special Assistance to States for Capital Expenditure for 2020-21 and 2021-22 and Scheme for Special Assistance to States for Capital Investment for 2022-23 are provided in the Annexure-II.

(c): Scheme guidelines on the Scheme for Special Assistance to States for Capital Investment 2023-24, inter-alia, provide that funds under Part-I of the Scheme will be released to States in two installments. The 1st installment of 66.67% of the approved amount will be released to the State Government on meeting the prescribed conditions and on approval of capital expenditure on the capital projects posed by the State. The 2nd installment of 33.33% will be released on submission of utilization certificates of at least 75 percent of the amount released as the 1st installment and on meeting prescribed mandatory conditions including achievement of target fixed for the State for total capital expenditure for the year 2023-24. Also, the Scheme guidelines on the Scheme for Special Assistance to States for Capital Investment 2023-24 mandates that States may use upto 20 percent of the funds allocated under Part-I of the Scheme for contributing State's share for Jal Jeevan Mission (JJM) and Pradhan Mantri Gram Sadak Yojana for 2023-24.

ANNEXURE-I REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2801 DUE FOR ANSWER ON 7TH AUGUST, 2023

(Rs. in crore)

Sl. No.	States	2020-21			2021-22				2022-23			
		Amount Approved	Amount Released	Utilisation by States	Amount Approved	Amount Released	Amount deducted on account non-utilization in 2020-21 and re-allocated in 2021-22	Utilisation by States	Amount Approved	Amount Released	Amount deducted on account of non-utilization in 2021-22 and reallocated in 2022-23	Utilisation reported by States till 02.08.2023**
1	Andhra Pradesh	688.00	688.00	688.00	501.79	501.79	0.00	501.79	6105.56	6105.56	0.00	N.A.
2	Arunachal Pradesh	232.97	232.97	113.89	490.27	371.19	119.08	474.85	1579.52	1564.10	15.42	N.A.
3	Assam	450.00	450.00	450.00	600.00	600.00	0.00	600.00	4300.14	4300.14	0.00	3729.53
4	Bihar	843.00	843.00	843.00	1246.50	1246.50	0.00	961.50	8740.85	8455.85	285.00	8303.21
5	Chhattisgarh	286.00	286.00	286.00	423.00	423.00	0.00	423.00	3465.42	2941.97	0.00	N.A.
6	Goa	97.66	97.66	97.66	111.04	111.04	0.00	111.04	572.75	572.75	0.00	572.75
7	Gujarat	285.00	285.00	285.00	432.00	432.00	0.00	288.00	4189.82	4045.82	144.00	4034.16
8	Haryana	91.00	91.00	91.00	135.00	135.00	0.00	90.00	1312.00	1267.00	45.00	1262.55
9	Himachal Pradesh	533.00	533.00	533.00	800.00	800.00	0.00	624.81	825.99	650.80	175.19	825.99
10	Jharkhand	277.00	277.00	113.50	409.50	246.00	163.50	409.50	2964.32	2964.32	0.00	N.A.
11	Karnataka	305.00	305.00	305.00	451.50	451.50	0.00	451.50	3399.35	3399.35	0.00	N.A.
12	Kerala	163.00	81.50	81.50	238.50	238.50	0.00	238.50	1902.74	1902.74	0.00	N.A.
13	Madhya Pradesh	1320.00	1320.00	1320.00	1533.05	1512.36	0.00	1512.36	7339.51	7360.20	0.00	7310.20
14	Maharashtra	514.00	514.00	502.73	783.00	771.73	11.27	723.23	6803.93	6744.16	59.77	N.A.
15	Manipur	317.16	317.16	241.54	288.47	212.85	75.62	277.72	764.47	467.22	10.75	N.A.
16	Meghalaya	200.00	200.00	181.20	300.00	281.20	18.80	300.00	1049.02	1049.02	0.00	N.A.
17	Mizoram	200.00	200.00	200.00	299.99	299.99	0.00	299.99	497.50	297.50	0.00	N.A.
18	Nagaland	200.00	200.00	200.00	300.00	300.00	0.00	300.00	504.16	504.16	0.00	N.A.
19	Odisha	471.50	471.50	427.62	561.00	517.12	43.88	488.39*	75.00	75.00	0.00	75.00
20	Punjab	296.50	296.50	296.50	223.50	223.50	0.00	135.40	1609.32	798.22	88.10	N.A.
21	Rajasthan	1002.00	1002.00	947.41	747.00	692.41	54.59	692.41	5650.23	5595.64	54.59	5620.61
22	Sikkim	200.00	200.00	200.00	300.00	300.00	0.00	300.00	551.36	551.36	0.00	551.36
23	Tamil Nadu	0.00	0.00	0.00	505.50	505.50	0.00	505.50	4011.27	4011.27	0.00	3827.27
24	Telangana	358.00	358.00	311.20	260.94	214.14	46.80	260.94	2500.98	2500.98	0.00	2124.16
25	Tripura	300.00	300.00	118.54	300.00	118.54	181.46	233.34	699.45	349.79	66.66	N.A.
26	Uttar Pradesh	976.00	976.00	976.00	2224.50	1483.00	0.00	820.16	15778.84	7940.50	662.84	N.A.
27	Uttarakhand	675.00	675.00	410.29	528.63	263.92	264.71	398.72	1253.92	1124.01	129.91	N.A.
28	West Bengal	630.00	630.00	630.00	933.00	933.00	0.00	897.67	6699.77	3655.92	35.33	3691.25
	Total	11911.79	11830.29	10850.58	15927.68	14185.78	979.71	13320.32	95147.19	81195.35	1772.57	41928.04

N.A.: Not Applicable.

*:Rs. 72.61 crore has been deducted from the 1st installment under Part-I of the Scheme for 2023-24 on account of non-utilization of released funds under the Scheme for 2021-22 by the State of Odisha.

** : Amount utilized by some of the States is not available as the consolidated Utilization Certificate is awaited from the State Government concerned.

ANNEXURE-II REFERRED IN REPLY TO LOK SABHA UNSTARRED QUESTION NO. 2801 DUE FOR ANSWER ON 7TH AUGUST, 2023

(Rs. in crore)

Sl. No.	States	2020-21			2021-22			2022-23		
		Amount Released	Relative Utilisation by States	Percentage Utilisation	Amount Released post adjustment of non-utilisation in 2020-21	Relative Utilisation by States	Percentage Utilisation	Amount Released post adjustment of non-utilisation in 2021-22	Relative Utilisation by States	Percentage Utilisation Reported by States till 02.08.2023**
1	Andhra Pradesh	688.00	688.00	100%	501.79	501.79	100%	6105.56	N.A.	N.A.
2	Arunachal Pradesh	232.97	113.89	49%	490.27	474.85	97%	1579.52	N.A.	N.A.
3	Assam	450.00	450.00	100%	600.00	600.00	100%	4300.14	3729.53	87%
4	Bihar	843.00	843.00	100%	1246.50	961.50	77%	8740.85	8303.21	95%
5	Chhattisgarh	286.00	286.00	100%	423.00	423.00	100%	2941.97	N.A.	N.A.
6	Goa	97.66	97.66	100%	111.04	111.04	100%	572.75	572.75	100%
7	Gujarat	285.00	285.00	100%	432.00	288.00	67%	4189.82	4034.16	96%
8	Haryana	91.00	91.00	100%	135.00	90.00	67%	1312.00	1262.55	96%
9	Himachal Pradesh	533.00	533.00	100%	800.00	624.81	78%	825.99	825.99	100%
10	Jharkhand	277.00	113.50	41%	409.50	409.50	100%	2964.32	N.A.	N.A.
11	Karnataka	305.00	305.00	100%	451.50	451.50	100%	3399.35	N.A.	N.A.
12	Kerala	81.50	81.50	100%	238.50	238.50	100%	1902.74	N.A.	N.A.
13	Madhya Pradesh	1320.00	1320.00	100%	1512.36	1512.36	100%	7360.20	7310.20	99%
14	Maharashtra	514.00	502.73	98%	783.00	723.23	92%	6803.93	N.A.	N.A.
15	Manipur	317.16	241.54	76%	288.47	277.72	96%	477.97	N.A.	N.A.
16	Meghalaya	200.00	181.20	91%	300.00	300.00	100%	1049.02	N.A.	N.A.
17	Mizoram	200.00	200.00	100%	299.99	299.99	100%	297.50	N.A.	N.A.
18	Nagaland	200.00	200.00	100%	300.00	300.00	100%	504.16	N.A.	N.A.
19	Odisha	471.50	427.62	91%	561.00	488.39*	87%	75.00	75.00	100%
20	Punjab	296.50	296.50	100%	223.50	135.40	61%	886.32	N.A.	N.A.
21	Rajasthan	1002.00	947.41	95%	747.00	692.41	93%	5650.23	5620.61	99%
22	Sikkim	200.00	200.00	100%	300.00	300.00	100%	551.36	551.36	100%
23	Tamil Nadu	0.00	0.00	...	505.50	505.50	100%	4011.27	3827.27	95%
24	Telangana	358.00	311.20	87%	260.94	260.94	100%	2500.98	2124.16	85%
25	Tripura	300.00	118.54	40%	300.00	233.34	78%	416.45	N.A.	N.A.
26	Uttar Pradesh	976.00	976.00	100%	1483.00	820.16	55%	8603.34	N.A.	N.A.
27	Uttarakhand	675.00	410.29	61%	528.63	398.72	75%	1253.92	N.A.	N.A.
28	West Bengal	630.00	630.00	100%	933.00	897.67	96%	3691.25	3691.25	100%

N.A.: Not Applicable.

*:Rs. 72.61 crore has been deducted from the 1st installment under Part-I of the Scheme for 2023-24 on account of non-utilization of released funds under the Scheme for 2021-22 by the State of Odisha.

** : Amount utilized by some of the States is not available as the consolidated Utilization Certificate is awaited from the State Government concerned.
